

Annexure-8

Name of the Corporate Debtor: M/s Tirumala Hills Asphalt Pvt Ltd

Date of Commencement of CIRP: 14.06.2023 (but Order uploaded on 16.06.2023)

List of Creditors as at 14.07.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	GP Petroleums Ltd	26-06-2023	24688679	24688679	Supply of bitumen		0	No	0			0		CoC Member for 1st Meeting only.
2	Jolireddy Aswarthu	09-07-2023	2472800	0	Supply of material, item not specified	0	0	No	Nil	0	0	0	2472800	Received only Form-B without any supporting documents. Reverted back with a list of supporting documents required.
			27161479	24688679			0					0		